# GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 2590 TO BE ANSWERED ON 15.12.2015

#### **Fake Forestation**

## 2590. SHRI BHAIRON PRASAD MISHRA:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has received complaints of fake forestation from any State including Uttar Pradesh;
- (b) if so, the details thereof along with the amount of funds involved therein, State-wise; and
- (c) the action taken by the Government thereon?

### **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) to (c) The Ministry of Environment, Forests & Climate Change has received no complaint of fake forestation from any State including Uttar Pradesh. However, a case of misappropriation of about Rs. 2 crores of central grant released during 2012-13 for 800 hectares of plantation of 'Herbs and Shrubs of Medicinal Value' in Munnar Forest Division of Kerala under National Afforestation Programme, has come to the notice of the Ministry. The matter has been inquired/investigated by the Vigilance Wing of the Kerala State Forest Department (KSFD) and the Ministry has directed KSFD to hand over the case to State Anti-Corruption Bureau (ACB) to take further legal action against the accused officials and recovery of misappropriated central fund.

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